

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

ORIGINAL APPLICATION NO. 1090 OF 2024

IN THE MATTER OF:

MADHUBAN BAPUDHAM WELFARE SOCIETY ... APPLICANT

VERSUS

NAGAR NIGAM GHAZIABAD & ORS. ...RESPONDENTS

INDEX

| S.NO. | PARTICULARS | PAGE NO. |
|-------|--|----------|
| 1. | AFFIDAVIT ON BEHALF OF GHAZIABAD NAGAR NIGAM | 1-3 |
| 3. | <u>ANNEXURE A</u> :A COPY OF THE LETTER DATED 27.11.2024 SENT BY COMMISSIONER OF GHAZIABAD NAGAR NIGAM | 4 |

FILED BY



MALAK BHATT
ADVOCATE FOR RESPONDENT
C-7, NIZAMUDDIN EAST, GROUND FLOOR,
NEW DELHI 110013
EMAIL: malak@malakbhatt.com
MOB: +91 9650592002

DATE: 03.12.2024

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION NO. 1090 OF 2021

IN THE MATTER OF:

MADHUBAN BAPUDHAM WELFARE SOCIETY ... APPLICANT

VERSUS

NAGAR NIGAM GHAZIABAD & ORS. ... RESPONDENTS

AFFIDAVIT ON BEHALF OF GHAZIABAD NAGAR NIGAM

MOST RESPECTFULLY SHOWETH:

I, Vikramaditya Singh Malik, S/o Yudhvir Singh Malik, aged about 35 years, Commissioner of Ghaziabad Nagar Nigam, presently in New Delhi and do hereby solemnly affirm and declare as under:

1. I am the Municipal Commissioner of Ghaziabad Nagar Nigam and fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.
2. The present affidavit is filed in compliance of the order dated 27.08.2024 passed by this Hon'ble Tribunal.
3. With regard to the allegations raised with respect to the dumping of solid waste on the land where a functional 56 MLD STP is situated, the

Answering Respondent submits that it was constrained to temporarily keep the solid waste at the said site owing to complete closure of roads and access to the processing site during the Kanwar yatra. However, the

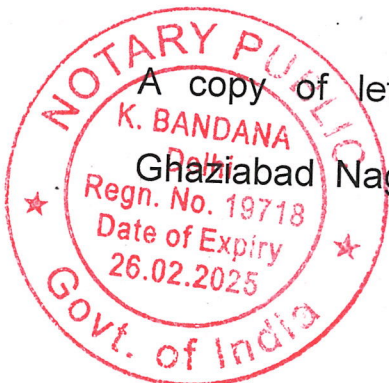


work of moving the entire solid waste accumulated at the said temporary site is already given to M/s Geron Engineering and is underway.

4. It is most humbly submitted that vide letter dated 27.11.2024, the Answering Respondent has informed the District Magistrate, Ghaziabad, Secretary, Ghaziabad Development Authority, and Chief Environment Officer, U.P. Pollution Control Board about the waste disposal action plan which under progress along with photographs of the progress, the key points of which are as below:

- i. Approximately 61,000 metric tons of waste has accumulated at the Site in question owing to complete closure of road access to the processing site owing to the Kanwar yatra.
- ii. Out of the said waste, 29,287 metric tons has already been lifted and shifted to the Bhikanpur processing site and the remaining balance is 31,713 metric tons.
- iii. The remaining waste is expected to be shifted and disposed of by January 2025.
- iv. Utilization of Land Post Waste Disposal: The cleared land (400-500 square meters) is being prepared for plantation and greening activities.

A copy of letter dated 27.11.2024 sent by the Commissioner of Ghaziabad Nagar Nigam to District magistrate, Ghaziabad, Secretary,



Ghaziabad Development Authority, and Chief Environment Officer, U.P. Pollution Control Board is marked and annexed herewith as **ANNEXURE**

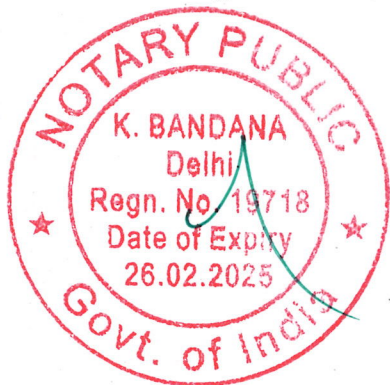
A.

5. In view of the submissions made, the Respondent No. 1 states that the waste management work and removing the same from the site in question is under progress.
6. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Ghaziabad Nagar Nigam in the official capacity and I state that nothing material has been concealed there from.

hm
DEPONENT

Made
VERIFICATION:

Verified at New Delhi on this **03 DEC 2024** **3rd** day of December, 2024, that the contents of the above affidavit from paragraphs **1** to **6** are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



03 DEC 2024

hm
DEPONENT

EMPOWERED TO ADMINISTER THE OATH
SECTION 139 OF CPC 1908
SECTION 297 OF CRPC 1973
DELHI HIGH COURT RULES 1967
PART-6, CHAPTER XVIII-227
EVIDENCE BY AFFIDAVIT BEFORE NOTAR
SUPREME COURT RULES, 2013
ORDER-X-7

ATTESTED
NOTARY PUBLIC DELHI
Govt. of India
Mob.: 9654768498



कार्यालय: नगर आयुक्त, गाजियाबाद नगर निगम।

OFFICE OF THE MUNICIPAL COMMISSIONER, GHAZIABAD MUNICIPAL CORPORATION

दूरभाष: 0120-2790425, 2713580

ई-मेल: gzb.nagar.nigam@gmail.com

पत्रांक: 949/न0आ0/2024-25

दिनांक: 27.11.24

सेवा में,

क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय-उ0प्र0 प्रदूषण नियंत्रण बोर्ड
सै0-16, वसुन्धरा, गाजियाबाद।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-1090/2024 मधुबन बापूधाम वैलफेयर सोसायटी बनाम नगर निगम गाजियाबाद में पारित आदेश दिनांक 27.08.2024 के अनुपालन के संबंध में।

महोदय,

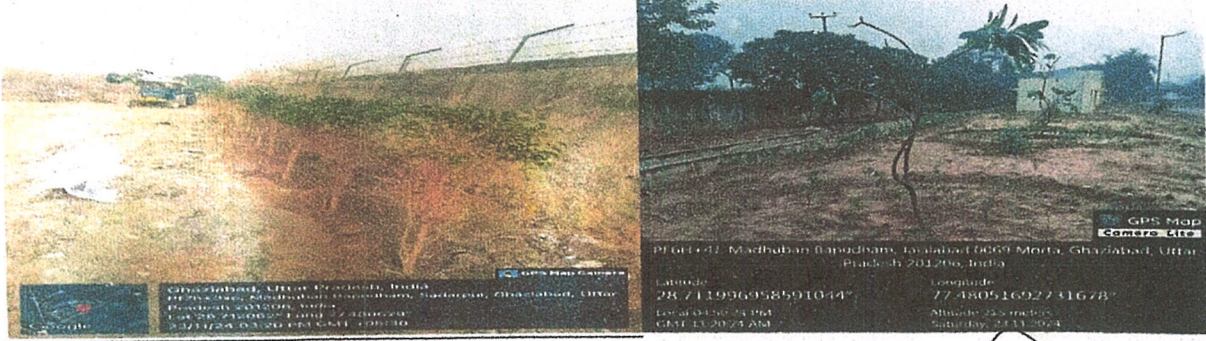
कृपया उपरोक्त विषयक अपने कार्यालय के पत्रांक:1515/एन0जी0टी0-229/2024 दिनांक 23.09.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा याचिकाकर्ता श्री लीलाधर मिश्रा द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष ओ0ए0 संख्या-1090/2024 मधुबन बापूधाम वैलफेयर सोसायटी बनाम नगर निगम गाजियाबाद में मधुबन बापूधाम आवासीय योजना के अन्तर्गत गाजियाबाद विकास प्राधिकरण, गाजियाबाद द्वारा स्थापित सीवेज ट्रीटमेन्ट (एस0टी0पी0) क्षमता 56 एम0एल0डी0 के बाहर रिक्त पड़ी भूमि पर, नगर निगम गाजियाबाद द्वारा अस्थायी रूप से एकत्रित किये गये नगरीय ठोस अपशिष्ट को हटायें जाने सम्बन्धी याचिका योजित की गई है:-

उक्त पत्र में वर्णित बिन्दुओं के क्रम में आख्या निम्नवत है:-

- कांवड यात्रा के दौरान प्रोसेसिंग साइट, पाईप लाइन रोड मार्ग बन्द होने के कारण, नगर निगम सीमान्तर्गत उत्सर्जित ठोस अपशिष्ट को बापूधाम एस0टी0पी0 के बाहर, रिक्त पड़ी भूमि पर एकत्रित किया गया था।
- 07 जून, 2024 को सम्बन्धित फर्म को बापूधाम एस0टी0पी0 में एकत्रित अपशिष्ट के परिवहन का कार्य प्रोसेसिंग साइट पाईप लाइन रोड भिवकनपुर पर प्रोसेसिंग हेतु कार्यदायी फर्म मैसर्स जिरोन इन्जी0 प्रा0लि0 को भेजा जा रहा है।
- फर्म द्वारा निरन्तर अपशिष्ट के परिवहन का कार्य किया जा रहा है, जिसकी सूचना निम्न है:-

| Madhuban Bapudham Report | | | | | |
|--------------------------|------|----------------------|--------------------------------|-----------------|-----------------------------------|
| Sr. No. | Year | Qty of Waste (In MT) | Waste Lifted (In MT) Till Date | Balance (In MT) | Remark |
| 1 | 2023 | 40000 | 29287 | 31713 | Will be Completed by January 2025 |
| 2 | 2024 | 21000 | | | |
| Total | | 61000 | 29287 | 31713 | |

- कूड़ा उठान के उपरान्त रिक्त हुई भूमि पर उद्यान विभाग द्वारा लगभग 400-500 वृक्ष का पौधारोपण का कार्य प्रगति पर है। फोटोग्राफ संलग्न है।



अतः उपरोक्तानुसार आख्या सूचनार्थ प्रेषित।

नगर आयुक्त
गाजियाबाद नगर निगम

प्रतिलिपि-

- जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
- सचिव, गाजियाबाद विकास प्राधिकरण, गाजियाबाद को सादर सूचनार्थ प्रेषित।
- मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

नगर आयुक्त
गाजियाबाद नगर निगम